3015 Written Answers AGRAHAYANA 1, 1887 (SAKA) Written Answers 3016

1965 के प्रगस्त प्रौर सितम्बर, में वैदेशिक सेवा विभागको वैदेशिक श्रोतामों से 9,200 पत्र मिले। इस से पता चलता है कि विदेशी भाषाम्रों में हमारी सेवाओं का उनके श्रोतामों पर कितना प्रभाव पड रहा है।

Sub-Committee of Security Council for Indo-Pak. Talks

*369. Shrimati Tarkeshwarl Sinha: Shri Onkar Lal Berwa: Shri Heda: Shri Madhu Limaye:

Will the Minister of External Affairs be pleased to state:

(a) whether the attention of Goverament has been drawn to a move for the appointment of a Sub-committee of the Security Council, consisting of four permanent members to talk with India and Pakistan on measures to give effect to the Council's Resolution of the 20th September, 1985;

 (b) the reaction of Government thereto; and

(c) the attitude of Soviet Union in this matter?

The Minister of External Affairs (Shri Swaran Singh): (a) and (b). In his report dated 16th September, 1965, the U.N. Secretary-General, for the immediate necessity of obtaining an effective ccase-fire, suggested, among other things, a small committee to assist the Heads of two Governments to discuss the current situation and the problems underlying it. India was opposed to this idea.

(c) The Soviet Union did not support the suggestion.

China's Representation in U.N.

*370. Shri P. C. Borooah: Shri Shree Narayan Das: Shri Kishen Pattnayak: Shri Onkar Lal Berwa: Shrimati Maimoona Sultan:

Will the Minister of External Affairs be pleased to state:

(a) whether the representative of the Government of India at the U.N. participated in the debate over the question of China's representation in the U.N.; and

(b) if so, the nature of views expressed by him?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) No, Sir.

(b) Does not arise.

Transmitters from Yugoslavia

*371. Shri S. C. Samanta: Shri M. L. Dwivedi: Shri Subodh Hansda: Shri D. C. Sharma: Shri Hukam Chand Kachhavaiya:

Will the Minister of Information and Broadcasting be pleased to refer to the reply given to Starred Question No. 12 on the 16th August, 1965 and state:

(a) the further progress made so far in the negotiations with a Yugoslav firm for their offer to supply two 500 kw medium-wave transmitters;

(b) whether any technical experts from Yugoslavia came to India on or before the 31st August, 1965; and

(c) if so, the nature of advice given by him?

The Minister of Information and Broadcasting (Shrimati Indira Gandhi): (a) An advance order has been placed by the D.G., S. & D. on the Yugoslav firm for the supply and installation of a 1000 kw mw transmitter (comprising of two 500 kw units). The formal contract with the 3017 Written Answers NOVEMBER 22, 1965

firm has been signed on the 19th November, 1965.

(b) Yes, Sir.

(c) The discussions with the technical expert of the Yugoslav firm were in the nature of clarifications covering both technical and financial aspects of their tender submitted to D.G.S.&D.

Air-space Violations by Pakistan

*372. Shri Bhanu Prakash Singh: Shri P. C. Borooah: Shri Bagri: Shri Yashpal Singh: Shri Vidya Charan Shukla: Shri Basumatari: Shrimati Maimoona Sultan: Shri Vishwa Nath Pandey: Shri R. S. Pandey: Shri Jashyant Mehta: Shri D. C. Sharma: Shri M. B. Krishna: Shri Prakash Vir Shastri: Shri Jagdey Singh Siddhanti: Shri Himatsingka: Shri Rameshwar Tantia: Shri Onkar Lal Berwa:

Will the Minister of Defence be pleased to state:

(a) the number of air-space violations committed by Pakistan since 23rd September, 1965;

(b) the details thereof; and

(c) the action taken by Government in the matter?

The Minister of Defence (Shri Y. B. Chavan): (a) to (c). There have been 112 air-space violations by Pakistan aircraft between 23rd September, 1965 and 14th November, 1965. These violations were in J & K., Punjab, Rajasthan and over our forward positions in the Western Sector.

Cease-fire Violation complaints have been lodged with the U.N. Observers in 104 cases. The question of lodging complaints with the U.N. Observers in the remaining eight cases is under consideration.

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Indian Nationals arrested in Pakistan

*373. Shri Ravindra Varma: Shrimati Renuka Barkatahi: Shri Basumatari: Shri Kajrolkar: Shri P. C. Borooah: Shri R. Barua: Shri Yogendra Jha: Shri T. Ram: Shri Yashpal Singh: Shri D. C. Sharma: Shri R. S. Pandey: Shri Rajeshwar Patel: Shri Bade: Shri Hukam Chand Kachhavaiva: Shri Onkar Lai Berwa: Shri Yudhvir Singh: Shri Jagdev Singh Siddhanti:

Will the Minister of External Affairs be pleased to state:

(a) whether any Indian Nationals have been arrested and detained in Pakistan after the out-break of the current Indo-Pak, conflict;

(b) if so, the number of such detenus in East and West Pakistan; and

(c) the arrangements made for their repatriation?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) Yes. Sir.

(b) The Pakistan Government has informed us that 3018 Indians have been interned in Pakistan.

(c) The proposed modality of this exchange would be that the internees would be taken to mutually agreed points where they could be handed over to the respective authorities for departure by air, sea or overland. This is under negotiation with Pakistan.

Indian Tank "Vijayanta"

*374. Shri D. C. Sharma: Shri Yashpal Singh: Shri Sidheshwar Prasad: Shri Warior: